

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
QUESTION NO 07.03.2011
ANSWERED ON
IMPORT OF COAL BY CIL .

1095

Shri Ram Chandra Prasad Singh

Will the Minister of COAL be pleased to state :-

- (a) whether it is a fact that the only public sector coal company, the Coal India Limited producing coal in the country, would import coal from foreign countries to meet the demands of coal;
- (b) if so, the details in this regard;
- (c) whether it is also a fact that the consumers of coal would have to pay high (extra) price for coal under this system; and
- (d) if so, the reasons for considering such proposal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d): As per the import policy of the Government, coal is placed under Open General License (OGL) and can be imported by any entity in the country on payment of applicable import duties from the sources of their choice and there is no restriction for trading of imported coal in the country.